

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RIGHT ENGINEERS & EQUIPMENT INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 02-12-2020; List of Stakeholders as on Date: 26-03-2021; Name of IP: Mr. Addanki Haresh; Last 5 digit of registration number: 11757

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	11	1414508	11	1414508	0	0	0	NA
2	Liquidation costs incurred till date		172428		172428	0	0	0	NA
3	Secured financial creditors	1	174548625	1	174440246.41	0	108378.59	0	Annexure 3
4	Unsecured financial creditors	3	6247314	3	5300000	0	1347314	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	1437115	12	1437115	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	17176320	2	17176320	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	46	65322478.31	46	37417704.04	0	27904774.27	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	6053552	4	4280522	0	1773030	0	Annexure 9
Total		75	266318788.31	79	241638843.45	0	31133496.86	0	